

Conference on Insolvency and Bankruptcy Code, 2016 “5 Years of Bankruptcy Code and Beyond” 2-3 September 2021 : Digital Platform

Chief Guest



Dr. M. S. Sahoo
Chairperson
IBBI

Guests of Honour



Dr. (Ms.) Mukulita Vijayawargiya
Whole Time Member
IBBI



Dr. Navrang Saini
Whole Time Member
IBBI



Mr. Sudhaker Shukla
Whole Time Member
IBBI

Conference Chairs



Mr Shardul Shroff
Chairman, CII Task Force on IBC
Executive Chairman
Shardul Amarchand Mangaldas & Co.



Mr Vishesh C Chandio
Co-Chair, CII Task Force on IBC
Chief Executive Officer
Grant Thornton Bharat LLP

Guest Speakers



Ms Aarti Raghavan
Partner
Grant Thornton



Mr Akash Suri
Country Head – Stressed Asset Management
Yes Bank



Mr Amit Harlalka
Dy CFO
Arcelormittal NipponSteel India



Mr Andrew Charters
Associate Director
Grant Thornton, UK



Mr Anoop Rawat
Partner
Shardul Amarchand Mangaldas & Co.



Mr Arijit Basu
Senior Consultant
AZB & Partners



Mr Ashish Chhawchharia
Partner – Recovery & Reorganisation
GT Restructuring Services LLP



Mr Ashok Haldia
Chairman
Indian Institute of
Insolvency Professionals of ICAI



Mr Krishan Singh Barguzar
CGM-2 (Sector) SARG
State Bank of India



Mr Manish Jain
Head of India
SSG Advisors LLP



Mr Nitin Arora
Senior Vice President - SAG
Axis Bank



Mr R K Bansal
MD & CEO
Edelweiss ARC



Dr Rahul Madan
MD
ICAI IIP



Mr Samir Paranjpe
Partner and Forensic Leader
Grant Thornton Bharat



Dr Sanjeev Gemawat
Group ED
Dalmia Bharat Group



Mr Saurav Panda
Partner
Shardul Amarchand Mangaldas & Co.



Ms Veena Sivaramakrishnan
Partner
Shardul Amarchand Mangaldas & Co.

Session Themes for Panel Discussion

Day 1: Thursday, 2 September 2021

1100 – 1200 hrs: Inaugural Session

“Assessing The 5 Years of Insolvency and Bankruptcy Code: The Way Forward”

1215 – 1315 hrs: Plenary Session 1

“Prepacked Insolvency Resolution – Milestone moment in the evolution of IBC”

Day 2: Friday, 3 September 2021

1100 – 1200 hrs: Plenary Session 2

“Cross Border and Group Insolvency” – Practitioner’s perspective

1215 – 1315 hrs: Plenary Session 3

“Formalizing the Stressed Assets Market – Consolidated Platform for distressed assets”

Who should attend

CEOs, CFOs ,Board Members, Insolvency Professionals, Asset reconstruction companies, Independent Directors, Law Firms, Legal Counsels, Bankers, Institutional Investors, Mutual Funds, Private Equity Investors, Investment Bankers, Accounting & Audit Experts and Legal Professionals, Professionals – CA, CS, CMA etc.,

Please click here for registration

OR

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Conference on
Insolvency and Bankruptcy Code
“5 years of Bankruptcy Code and Beyond”
2-3 September 2021: Virtual

Agenda

Day 1: Thursday, 2 September 2021

1100 – 1200 Hrs	Inaugural Session: <i>“Assessing The 5 Years of Insolvency and Bankruptcy Code: The Way Forward”</i>	
1100-1110 Hrs	Welcome and Introductory Remarks	Mr Shardul Shroff Chairman, CII Task Force on Insolvency and Bankruptcy and Executive Chairman Shardul Amarchand Mangaldas & Co.
1110-1120 Hrs	Address	Mr Vishesh C Chandiok Co-Chair, CII Task Force on Insolvency and Bankruptcy and Chief Executive Officer Grant Thornton Bharat LLP
1120-1130 Hrs	Address	Dr Ashok Haldia Chairman Indian Institute of Insolvency Professionals of ICAI
1130-1155 Hrs	Keynote Address by Chief Guest	Dr M S Sahoo Chairperson Insolvency and Bankruptcy Board of India (IBBI)
1155-1200 Hrs	Closing Remarks	
1200-1215 Hrs	Session Break	

Day 1: Thursday, 2 September 2021

1215 – 1315 Hrs **Panel Discussion 1:**
“Prepacked Insolvency Resolution – Milestone moment in the evolution of IBC”

Session Moderator **Mr Anoop Rawat**
Partner
Shardul Amarchand Mangaldas & Co.

Keynote Address by Guest of Honour **Shri Sudhaker Shukla**
Whole Time Member
Insolvency and Bankruptcy Board of India (IBBI)

Panelists **Mr Akash Suri**
Country Head – Stressed Asset Management
Yes Bank Ltd

Mr Nitin Arora
Senior Vice President - SAG
Axis Bank

Mr Andrew Charters
Associate Director
Grant Thornton, UK

Dr Rahul Madan
MD
ICAI IIP

1300-1315 Hrs **Q&A and Discussion** **Moderated by Mr Anoop Rawat**

1315 Hrs **Session Concludes**

Day 2: Friday, 3 September 2021

1100 – 1200 Hrs	Panel Discussion 2: <i>“Cross Border and Group Insolvency” – Practitioner’s perspective</i>
Session Moderator	Mr Ashish Chhawchharia Partner – Recovery & Reorganisation, GT Restructuring Services LLP
Keynote Address by Guest of Honour	Dr. Ms. Mukulita Vijayawargiya Whole Time Member Insolvency and Bankruptcy Board of India (IBBI)
Panelists	Mr Arijit Basu Senior Consultant AZB & Partners Shri Krishan Singh Barguzar CGM-2 (Sector) SARG State Bank of India Mr Amit Harlalka Dy CFO Arcelormittal NipponSteel India Mr Samir Paranjpe Partner and Forensic Leader Grant Thornton Bharat Mr Saurav Panda Partner Shardul Amarchand Mangaldas & Co.
1145-1200 Hrs	Q&A and Discussions Moderated by Mr Ashish Chhawchharia
1200 Hrs	Session Concludes
1200-1215 Hrs	Session Break

Day 2: Friday, 3 September 2021

1215 - 1315 Hrs	Panel Discussion 3: <i>“Formalizing the Stressed Assets Market – Consolidated Platform for distressed assets”</i>
	Session Moderator Ms Veena Sivaramakrishnan Partner Shardul Amarchand Mangaldas & Co.
	Keynote Address by Guest of Honour Dr Navrang Saini Whole Time Member Insolvency and Bankruptcy Board of India (IBBI)
	Panelists
	Mr R K Bansal MD & CEO Edelweiss ARC
	Mr Manish Jain Head of India SSG Advisors LLP
	Ms Aarti Raghavan Partner Grant Thornton
	Dr Sanjeev Gemawat Group ED Dalmia Bharat Group
1300-1315	Q&A and Discussions Moderated by Veena Sivaramakrishnan
1315 Hrs	Conference Concludes